

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: **2 DEC 1994**

Review APPLICATION NO: 102 of 1994 in OA.no.1002/94.

APPLICANTS:- Sri.Naganagowda,
V/S.

RESPONDENTS:- The Dy.Dir.General, Deptt. of Posts, N Delhi
and three others.

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1. Sri.Naganagowda, S/o. Bistangowda, Retired D.P.M.,
Koppal, Resideing at Post Yalburga, Dist: Raichur.

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 25-11-1994.

copy issued on
2/12/94

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For DEPUTY REGISTRAR
JUDICIAL BRANCHES.

**In the Central Administrative Tribunal
Bangalore Bench
Bangalore**

ORDER SHEET

Review Application No. 102 of 1994
in OA 1002/94

Applicant

Respondent

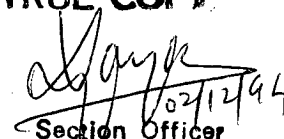
Nagana Gowda

Dy. Dir Gen, D/O Posts, N.Dli & ors

Advocate for Applicant

Advocate for Respondent

In Person

Date	Office Notes	Orders of Tribunal
		<p>'s to inch nd t ed. nd t. nt (A)</p>
		<p>PKS(VC)/TVR(MA) 25.11.1994 Delay condoned. 2. On a careful consideration of the review application it is found that there is no case at all for review of the order dated 26.9.1994 in O.A. No.1002/1994. The order in question is based on records and there is no error apparent on the face of the record or a patent mistake or a glaring omission therein. In view of this the review application is rejected.</p>
		<p>Sd- ... RAMANAN) MEMBER(A)</p> <p>Sd- (P.K. SHYAMSUNDAR) VICE CHAIRMAN</p>
		<p>TRUE COPY  Section Officer Central Administrative Tribunal Bangalore Bench Bangalore</p>

